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Title: Regarding reduction of the level of the check dam to its original level across Palar river.

SHRI G. HARI : Hon. Speaker, Madam, the Government of Andhra Pradesh is attempting to increase the height of the check dam....(*Interruptions*)

श्री रमेश विठ्ठलः अध्यक्ष जी, मुझे भी बोलने का मौका दिया जाए,...(व्यवधान)

माननीय अध्यक्ष : आपको बाद में बोलने का मौका दूंगी।

â€¦(व्यवधान)

माननीय अध्यक्ष : एक मੈम्बर के बोलने के बाद ही दूसरे मੈम्बर बोलेंगे।

â€¦(व्यवधान)

SHRI G. HARI: The Government of Andhra Pradesh is attempting to increase the height of the check dam from the existing height of 5 feet to 12 feet across Palar river at Perumballam village, in Chittoor district near Andhra Pradesh-Tamil Nadu border. As per Clause II of Madras-Mysore Agreement, 1892, the upstream States should not build any dam or structure to obstruct, divert or store waters of the river without previous consent of the downstream State of Tamil Nadu.

The Hon. Chief Minister of Tamil Nadu, Puratchi Thalaivi Amma has taken up the matter with the Andhra Pradesh Government seeking reduction of the level of the check dam to its original level and not to store water additionally and ensure natural flows to Tamil Nadu.

Palar river is an inter-State river flowing through the States of Karnataka, Andhra Pradesh and Tamil Nadu. Palar river supports an ayacut of about 4.2 lakh acres in Tamil Nadu. Farmers in the Northern Districts of Tamil Nadu, particularly the districts of Vellore, Kanchipuram and Tiruvallur solely depend upon this river for irrigation. Palar river with its sand strata is the only major source of drinking water supply to several towns and villages in the Northern districts of Tamil Nadu. Further, water from Palar is also supplied to the Atomic Power Station at Kalpakkam near Chennai.

Palar river is already deficient and the farmers in the lower riparian State of Tamil Nadu are dependent on it. Every drop of water from that river is absolutely important and thus cannot be compromised under any circumstances.

Considering the seriousness of the issue, I urge upon the Union Government to immediately intervene in this matter and safeguard the interest of Tamil Nadu.

HON. SPEAKER:

S/Shri B. Senguttuvan,

V. Elumalai,

J.J.T Natterjee,

K. Parasuraman,

K. Ashok Kumar,

P. Nagarajan,

R.K. Bharathi Mohan,

Shrimati V. Sathyabama and

Dr. K. Kamraj are permitted to associate with the issue raised by Shri G. Hari.